

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CRI-85/2020**

Janice Regina Esteves

...Applicant.

Vs

The Registrar

...Respondent.

Shri Pavithran A. V., Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

The learned counsel for the applicant seeks time to serve copy of the case papers on the prosecution.

2. Post the matter on 22.12.2020.

DAMA SESHADRI NAIDU, J.

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